

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1035
TO BE ANSWERED ON THE 22ND NOVEMBER, 2016

SALE OF SPURIOUS INSECTICIDES/ FERTILIZERS

1035. SHRI A.T. NANA PATIL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of the rampant availability and sale of spurious insecticides and fertilizers in the country resulting in heavy losses to farmers in terms of low production and damage to crops;
- (b) if so, the total number of samples of insecticides and fertilizers collected that failed quality tests during the last three years, year and State-wise including Maharashtra; and
- (c) the steps taken by the Government to check the production and sale of spurious insecticides and fertilizers in the country to save the farmers from incurring heavy losses?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Yes, Madam. Government from time to time receives complaints about sale and stock of spurious insecticides and fertilizers.

(b): Details regarding drawl of samples of pesticides found misbranded and prosecution launched in the states/UTs in the last three years are enclosed at **Annexure-I**. Further, samples of pesticides drawn, found misbranded and prosecution launched by Insecticide Inspectors notified by Central Govt. in the last three years is enclosed at **Annexure-II**. The details of samples of fertilizers analysed and declared non-standard during 2013-14, 2014-15 and 2015-16 are at **Annexures-III, IV and V**.

(c): In order to control sale of spurious pesticides, a task force, has been created in Techno-Legal Cell of Directorate of Plant, Protection, Quarantine and Storage, Faridabad. The task force conducts raids/ inspection throughout the country on specific complaints received from various sources. At present, 168 officers of Directorate have been notified as Central Insecticide Inspectors and have been instructed to draw samples of chemical pesticides and Bio-products/ Bio-pesticides from various states of the country from their allotted areas. Raids have been conducted in the manufacturing premises and market located in various states to check the veracity of the complaints and drawl of pesticides samples for checking their quality.

In addition to this, 11,099 Inspectors have also been notified by the State Govts. to check the quality of pesticides, distributed/sold to the farmers. Action against those firms/individuals are taken as per the provisions of The Insecticides Act., 1968 and Rules framed thereunder, which are found to be involved in manufacturing / selling of substandard/spurious pesticides.

With regard to fertilizers, Fertilizer (Control) Order, 1985 has been promulgated to regulate the trade, price, quality and distribution of fertilizers. The FCO is issued under the section 3 of Essential Commodities Act, 1955. Specifications of fertilizers are prescribed in the said Order. Under clause 19 FCO, no person shall manufacture, sell, sale, offer for sale or distribute any fertiliser which is not of prescribed standard. State Governments are adequately empowered under the Fertiliser (Control) Order/Essential Commodities Act, 1955 to take appropriate administrative and legal action against those dealers/manufacturers/importers who do not comply with the provisions prescribed in the Order. There are 78 fertilizer testing laboratories in the country.

Samples of fertilizers are drawn periodically by the fertilizer inspectors of the State Governments from retailers/wholesalers and manufacturing units etc. for testing in the notified laboratories to check their quality in respect of the quality parameters prescribed in the Fertilizer (Control) Order, 1985.

**STATEMENT SHOWING STATISTICS OF THE ANALYSIS OF PESTICIDES SAMPLES FOR QUALITY
CONTROL IN STATE PESTICIDES TESTING
LABORATORIES (SPTLs) DURING THE LAST THREE YEARS**

S.No.	State/UT	2013-14 No. o Samples			2014-15 No. of Samples			2015-16 No. of Samples		
		Analysed	Misbranded	Proseccion Launched	Analysed	Misbranded	Proseccion Launched	Analysed	Misbranded	Proseccion Launched
1.	Andhra Pradesh	5263	57	35	5196	65	20	5194	47	NM
2.	Arunachal Pradesh	-	-	-	-	-	-	-	-	-
3.	Andman & Nicobar	-	-	-	-	-	-	-	-	-
4.	Assam	25	-	-	20	-	-	-	-	-
5.	Bihar	553	34	NM*	681	14	NM	703	28	NM
6.	Chandigarh	-	-	-	-	--				
7.	Chhattisgarh	157	22	16	170	35	-	100	06	NM
8.	Daman & Diu	-	-	-	-	-	-	-	-	-
9.	Dadar & Nagar Haveli	-	-	-	-	-	-	-	-	-
10.	Delhi	-	-	-	-	-	-	-	-	-
11.	Goa	-	-	-	-	-	-	-	-	-
12.	Gujarat	3419	155	73	3387	119	57	3347	95	50
13.	Haryana	2996	156	60	2764	64	01	1253*	30	-
14.	Himachal Pradesh	278	-	-	226	-	-	307	-	-
15.	Jammu & Kashmir	698	47	65	979	57	NM	300	20	10
16.	Jharkhand	-	-	NM	-	-	-	-	-	-
17.	Karnataka	4956	31	13	3837	53	24	3358	36	02
18.	Kerala	1060	4	NM	359	0		443*	-	-
19.	Lakshadweep	-	-	-	-	-	-	-	-	-
20.	Madhya Pradesh	1051	45	NM	791	125	01	1038	148	02
21.	Maharashtra	6030	282	68	5739	316	105	6089	407	NM
22.	Manipur	-	-	-	45	0	-	-	-	-
23.	Meghalaya	-	-	-	-	-	-	-	-	-
24.	Mizoram	-	-	-	03	0		-	-	-
25.	Nagaland	-	-	-	-	-	-	-	-	-
26.	Orissa	449	4	NM	423	04	-	529	16	NM
27.	Pondicherry	358	-	-	368	-	-	128*	0	-
28.	Punjab	4068	100	57	2852	78	27	4052	147	40
29.	Rajasthan	2203	78	35	2556	53	29	3374	91	35
30.	Sikkim	-	-	-	-	-	-	-	-	-
31.	Tamil Nadu	21572	62	28	22289	86	47	21905	215	40
32.	Telangana	3547	26	03	3523	26	24	3380	17	-
33.	Tripura	37	06	-	43	02	NM	26	-	NM
34.	Uttarakhand	122	1	1	119	1	1	129	1	NM
35.	Uttar Pradesh	5403	366	355	6109	359	305	6452	355	141

36.	West Bengal	633	3	NM	510	2	-	681	2	-
37.	Total	64878	1479	809	62989	1459	641	62781	1661	320

NM –not mentioned in the booklet provided by the states in zonal conference for Rabi 2016-17

* Information only upto Dec., 2015, as booklet has not been provided by the state during Zonal conference on Rabi, 2016

Annexure-II**Statement showing number of sample drawn by Central Insecticide Inspectors, samples found misbranded, and status of prosecution launched during last 03 years**

S. No.	Year	No. of Sample drawn	No. of samples found misbranded	No. of Prosecution launched	Remarks
1.	2013-14	123	16	15	Launching of prosecution in progress - 01
			15 (illegal import)	09	Accused convicted- 02 Launching of prosecution in progress - 6
2.	2014-15	618	41	21	Accused convicted- 06 Launching of prosecution in progress - 20
3.	2015-16	486	44	02	Accused convicted- 02 Showcause notice issued - 14 Retesting in CIL-13 Consent awaited-16 Launching of prosecution in progress - 11

ANNEXURE-III**STATEWISE NUMBER OF FERTILISER SAMPLES ANALYSED AND FOUND NON-STANDARD
DURING 2013-14**

S.No.	Name of State	No. of Labs.	No. of samples Analysed	No. of Samples declared Non-Standard		Total	% Samples Non-standard
				Nutrient deficient	Physical parameter & impurities		
1	Assam	1	324	11	0	11	3.4
2	Mizoram	1	1	0	0	0	0.0
3	Jharkhand	1	723	17	12	29	4.0
4	Bihar	1	2080	64	0	64	3.1
5	Odisha	3	3398	234	7	241	7.1
6	West Bengal	3	2387	253	0	253	10.6
	Total East & NER	10	8913	579	19	598	6.7
7	Gujarat	3	14623	134	25	159	1.1
8	M.P.	4	6671	857	20	877	13.1
9	Chhatisgarh	1	2171	112	5	117	5.4
10	Maharashtra	5	17422	1889	831	2720	15.6
11	Rajasthan	4	14051	100	17	117	0.8
	Total West Zone	17	54938	3092	898	3990	7.3
12	Haryana	3	3901	42	34	76	1.9
13	H.P.	3	1673	42	1	43	2.6
14	J&K	2	2127	5	2	7	0.3
15	Punjab	3	3576	94	0	94	2.6
16	U.P.	5	10848	722	0	722	6.7
17	Uttarakhand	2	261	22	10	32	12.3
	Total North Zone	18	22386	927	47	974	4.4
18	A.P.	5	15238	477	7	484	3.2
19	Karnataka	7	10423	257	10	267	2.6
20	Kerala	2	2463	102	0	102	4.1
21	Puducherry	1	467	5	0	5	1.1
22	Tamil Nadu	14	17899	583	78	661	3.7
	Total South Zone	29	46490	1424	95	1519	3.3
23	Govt. Of India	4	6234	323	92	415	6.7
	Total All India	78	138961	6345	1151	7496	5.4

STATEWISE NUMBER OF FERTILISER SAMPLES ANALYSED AND FOUND NON-STANDARD

DURING 2014-15

S.No.	Name of State	No. of Labs.	No. of samples Analysed	No. of Samples declared Non-Standard			% Samples Non-standard
				Nutrient deficient	Physical parameter & impurities	Total	
1	Assam	1	334	0	0	0	0.0
2	Mizoram	1	2	0	0	0	0.0
3	Jharkhand	1	842	13	0	13	1.5
4	Bihar	1	2632	101	0	101	3.8
5	Odisha	4	4533	183	58	241	5.3
6	West Bengal	3	2672	283	0	283	10.6
	Total East & NER	11	11015	580	58	638	5.8
7	Gujarat	3	11812	87	19	106	0.9
8	M.P.	4	6098	762	9	771	12.6
9	Chhatisgarh	1	2085	146	25	171	8.2
10	Maharashtra	5	17117	1422	835	2257	13.2
11	Rajasthan	4	13477	104	24	128	0.9
	Total West Zone	17	50589	2521	912	3433	6.8
12	Haryana	3	3733	65	1	66	1.8
13	H.P.	3	1817	10	3	13	0.7
14	J&K	2	1432	0	0	0	0.0
15	Punjab	3	3610	87	7	94	2.6
16	U.P.	5	13186	919	0	919	7.0
17	Uttarakhand	2	311	25	0	25	8.0
	Total North Zone	18	24089	1106	11	1117	4.6
18	A.P.	3	9621	164	5	169	1.8
19	Telangana	2	6423	140	5	145	2.3
20	Karnataka	7	9159	231	14	245	2.7
21	Kerala	2	2692	132	0	132	4.9
22	Puducherry	1	546	3	3	6	1.1
23	Tamil Nadu	14	18551	552	203	755	4.1
	Total South Zone	29	46992	1222	230	1452	3.1
24	Govt. Of India	4	2837	192	18	210	7.4
	Total All India	78	135522	5621	1229	6850	5.0

STATEWISE NUMBER OF FERTILISER SAMPLES ANALYSED AND FOUND NON-STANDARD**DURING 2015-16**

S.No.	Name of State	No. of Labs.	No. of samples Analysed	No. of Samples declared Non-Standard			% Samples Non-standard
				Nutrient deficient	Physical parameter & impurities	Total	
1	Assam	1	339	3	0	3	0.9
2	Mizoram	1	0	0	0	0	0.0
3	Jharkhand	1	519	0	0	0	0.0
4	Bihar	1	3418	167	0	167	4.9
5	Odisha	4	6418	138	106	244	3.8
6	West Bengal	3	1490	173	1	174	11.7
	Total East & NER	11	12184	481	107	588	4.8
7	Gujarat	3	11333	110	20	130	1.1
8	Maharashtra	5	16662	1478	734	2212	13.3
9	Rajasthan	7	14415	140	25	165	1.1
	Total West Zone	15	42410	1728	779	2507	5.9
10	H.P.	3	1863	59	3	62	3.3
11	J&K	1	74	0	0	0	0.0
12	U.P.	5	10324	529	0	919	8.9
13	Uttarakhand	2	258	10	0	10	3.9
	Total North Zone	11	12519	598	3	991	7.9
14	A.P.	3	10446	112	4	116	1.1
15	Telangana	2	6855	58	8	66	1.0
16	Puducherry	1	467	1	0	1	0.2
	Total South Zone	6	17768	171	12	183	1.0
17	Govt. Of India	4	3146	239	9	248	7.9
	Total All India	78	88027	3217	910	4517	5.1
